<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 AND IA NO. 434 OF 2018 <u>APPEAL NO. 132 OF 2016 &</u> <u>IA NO. 295 OF 2016, IA NOS. 109 & 225 OF 2017 AND IA NO. 437 OF 2018</u> <u>APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 AND IA NO. 436 OF 2018</u>

Dated: 3rd August, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG) Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 AND IA NO. 434 OF 2018

In the matter of: Gail (India) Ltd.

Appellant(s) Versus Sravanthi Energy Pvt. Ltd. & Anr. Respondent(s) Counsel for the Appellant(s) Mr. Sacchin Puri, Sr. Adv. : Mr. Yoginder Handoo Mr. Kamil Khan Counsel for the Respondent(s) Mr. Piyush Joshi : Ms. Sumiti Yadava Ms. Aditi Ms. Telma Raju for R-1 Mr. Sumit Kishore for R-2

APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016, IA NOS. 109 & 225 OF 2017 AND IA NO. 437 OF 2018

In the matter of:			
Gail (India) Ltd.			Appellant(s) Respondent(s)
Gama Infraprop Pvt. Ltd. & Anr.	Versus		
Counsel for the Appellant(s) :	Mr. Sacchin Puri, Sr. Adv. Mr. Yoginder Handoo Mr. Kamil Khan		

Counsel for the Respondent(s)	:	Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Aditi Ms. Telma Raju for R-1				
		Mr. Sumit Kishore for R-2				
<u>APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 AND IA NO. 436 OF 2018</u>						
<u>In the matter of:</u> Gail (India) Ltd. Beta Infratech Pvt. Ltd. & Anr.		Versus		Appellant(s) Respondent(s)		
			••••	Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Sacchin Puri, Sr. Adv. Mr. Yoginder Handoo Mr. Kamil Khan				
Counsel for the Respondent(s)	:	Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Aditi				

Ms. Telma Raju for R-1

Mr. Sumit Kishore for R-2

<u>ORDER</u>

Learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents pray for permission to file additional documents to bring certain facts on record.

The submissions of the learned counsel for the parties, as stated above, are placed on record, and they are permitted to file additional documents, as requested, on or before 28-9-2019, after serving copy on the other side.

These matters are released from the caption 'part-heard' as these were heard for some time in the previous bench. List these matters for hearing on <u>28-</u><u>9-2019</u> as agreed by the learned counsel appearing for the parties.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar) Technical Member (P&NG)

tpd/vg